

Date of
Order

T.A. 741/86

Order

23/9/91

None present for the applicant.

Mr. S.C. Purohit, Counsel for
Respondents.T.A. is hereby dismissed in
default for non-prosecution on
the part of applicant.GKwhe
Gopal Krishna
Member (Jud.)
(Kaushal) Kumar,
Vice Chairman

Copy of order sent to Adv for
Pet. & Respdts. by Regd. A/D
Vide No. 40/8 & 40/9 dt 8/10/91.
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